

HIGH COURT OF CHHATTISGARH, BILASPUR

ORDER

No. 65 (Mis.)/
II-14-1/2021

Bilaspur, dated 31st March, 2021

In order to prevent spreading of COVID-19 disease, all the officers & employees of the High Court Registry, who left the headquarters during Holi holidays are directed to get themselves tested the RTPCR test and they will be permitted to join their duties only after production of the Negative Test Report.

Further, it is also directed that in future also, no officer/employee of the High Court Registry will leave the headquarters except in any urgent or emergent situation. In case of any urgent and emergent situation, the concerned officer/employee will get himself/herself tested the RTPCR test and only after production of the Negative Test Report, they will be permitted to join their duties.

By order of Hon'ble the Chief Justice


(Santosh Sharma)
I/C Registrar General

Endt. No. 4188 /
II-14-1/2021

Bilaspur, dated 31st March, 2021

Copy forwarded to: -

1. Deputy Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
2. Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
3. Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
4. Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
5. Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
6. Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
7. Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
8. Private Secretary to Hon'ble Shri Justice R.C.S. Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
9. Private Secretary to Hon'ble Shri Justice Sharad Kumar Gupta, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

10. Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
11. Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
12. Private Secretary to Hon'ble Shri Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
13. Private Secretary to Hon'ble Mrs. Justice Vimla Singh Kapoor, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
14. Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
15. Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
16. Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
17. Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
18. Registrar (I. & E./ S. & A. Cell/Judl.), High Court of Chhattisgarh, Bilaspur for information.
19. Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
20. Additional Registrar (Judl/D.E. & E./Admn.), High Court of Chhattisgarh, Bilaspur for information.
21. I/C Registrar (Computerization)-cum-C.P.C., High Court of Chhattisgarh, Bilaspur for information,
22. Joint Registrars, High Court of Chhattisgarh, Bilaspur,
23. All Additional Registrars (M.), High Court of Chhattisgarh, Bilaspur,
24. All Deputy Registrars, High Court of Chhattisgarh, Bilaspur,
25. Accounts Officer, High Court of Chhattisgarh, Bilaspur,
26. All Assistant Registrars/Section Officers/Private Secretaries/ Librarian/ Assistant Editor (I.L.R.)/Court Manager/Court Officer, High Court of Chhattisgarh, Bilaspur,
27. President, Chhattisgarh High Court Bar Association, Bilaspur,
28. President, Chhattisgarh High Court Officers/Employees Union, Bilaspur,

for information/necessary action.


(Santosh Sharma)
I/C Registrar General